

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7852-JK (LD) of 2024

DATED:- 22 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 22 - 05 - 2024

No:- LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
22.05.24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.7852-JK(LD) of 2024 dated 22.05.2024

S.No.	Case No. & titled	OIC
1	SWP No.393/2014 titled Rajeshwar Singh Jamwal Vs State of Jammu and Kashmir and others	Mr. Zakir Hussain Wani Dy Secretary, PDD
2	WP(C) No. ____/2023 titled Sheikh Engineers & Co Vs Union Territory of J&K and others.	Mr. Junaid Akhter I/C Asstt. Engineer (Electric)
3	OA No. 1242 /2021 titled Shabir Ahmad Lone and ors. V/s UT of J&K and Ors.	Sh. Zakir Hussain Wani, Deputy Secretary to the Government
4	WP(C) No. 2439/2022 titled Bashir Ahmad V/s UT of J&K and Ors	Mr..Rajesh Kumar , Executive Engineer,
5	WP(C) No. 482/2024 titled Baljeet Singh Vs Union Territory of Jammu and Kashmir and others.	Sh. Deep Kumar A.E. (Civil)

